

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 197 of 2013 &  
IA No. 273 of 2013**

**Dated : 16<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Power Producers Association ...Appellant(s)**

**Versus**

**Tamil Nadu Transmission Corporation Ltd.  
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. N.L. Rajah  
Mr. Arun Anbumani  
Mr. Santanam Swaminadhan**

**Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **12.02.2014.**

**(Rakesh Nath)  
Technical Member  
Ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**